

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 20(ND)/2012  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

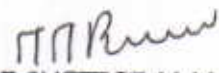
NAME OF THE COMPANY: Pramod Kumar Jaiswal  
VS.  
M/s. Inpac Hotles & Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**ORDER**

Learned counsel for the parties have pointed out that the matter  
before Delhi High court has now been fixed for 24<sup>th</sup> August 2016.  
Accordingly the hearing is deferred to 14<sup>th</sup> of September 2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

10.08.2016  
(A.K. Arora)